

**GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
LOK SABHA  
UNSTARRED QUESTION NO. : 3012  
(To be answered on the 21<sup>st</sup> December 2023)**

**TRANSPORTATION OF ARECANUT**

**3012. SHRI NALIN KUMAR KATEEL  
SHRI D.K. SURESH**

**Will the Minister of CIVIL AVIATION  
नागर विमानन मंत्री**

**be pleased to state:-**

- (a) whether the Government is aware that arecanut is illegally transported into India through airports utilizing domestic supply routes and if so, the details thereof;**
- (b) whether the Government is taking any appropriate measures to check the illegal transport of arecanut through airports and if so, the details thereof; and**
- (c) if so, the details of measures being taken/to be taken to protect the interest of the arecanut growers of India?**

**ANSWER**

**Minister of State in the Ministry of CIVIL AVIATION**

**नागर विमानन मंत्रालय में राज्य मंत्री**

**(GEN. (DR) V. K. SINGH (RETD))**

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**(a) to (c): A total of 16 cases of illegal transport of 29.48 tonnes of areca nut valued at Rs 1.08 Crores approximately were seized from airports and air cargo during 2021-22 to 2022-23 by Customs field formations of Central Board of Indirect Taxes and Customs (CBIC). However, there is no such seizure of illegal areca nut during current financial year 2023-24 till November 2023. CBIC, through its Customs field formations and Directorate of Revenue Intelligence (DRI), keeps a strict vigil at all the possible areas prone to illegal transportation of arecanut and take appropriate action in accordance with the law to check such transports thereby protecting the interest of the arecanut growers in India from these incidents.**

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